NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1060/(MAH)/2017 Rst. A. No. 04/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

V NALLASENAPATHY

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES:

Gupta Rajbhadur

V/s.

Larsen and Toubro Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

47. RASHID BOATWALLA
Alw LIPSA UNADKAT

I/B MANILAL KHEK
AMBALAL & CO.
ADVOCATES FOR
RESPONDENT,

SHRUTT SARDESAT COUNSEL
MW SHRIY SANCHETT FOR
& GURU MURTH I PETITIONER

ORDER Rst.A. No.04/2017 in CP 1060/ I&BP/NCLT/MB/MAH/2017

At request of the Parties, list this matter on 21.7.2017.

Sd/-V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)